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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

175-224
No. _____/Gehl./Circulation/West/THC/2026

Dated, Delhi the 06/11/26

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 58501-58514/R.R (Sessions)/South/Saket/2024 dated 23.12.2025 along with its enclosure i.e. Mark 'A' (Record of 150 of Execution Petitions for the year 2012 are identified by Record Room (Civil), South District in Record Room (Sessions), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out) bearing diary no. 15055 dated 26.12.2025 received, on the subject cited above, from Sh. Abhitosh Pratap Singh Rathore, I.d. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 150 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District in Record Room (Sessions), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 150 Execution Petitions for the year 2012 are identified by Record Room (Civil), South District in Record Room (Sessions), South District during the period w.e.f. 11.12.2025 to 20.12.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Civil), West District, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
- ✓ 4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Harish Kumar)
District Judge (Commercial Court) - 04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 53514 /R.R (Sessions)/South/Saket/2024

Dated: 23/12/25

To.

15055

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shanadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance or direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 150 Execution Petitions for the year, 2012 in Record Room (Civil), South District in Record Room (Sessions), South District, identified during the period w.e.f. 11.12.2025 to 20.12.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will presumed that there is no Appeal/Revision or any other matter is pending before you.

The Branch In-Charge, R & I branch is further directed to provide compliance report with proof of circulation within two day after receiving this letter to the Branch In-charge, Record Room South, New Delhi.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Abhitosh Pratap Singh Rathore)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

LIST OF DECIDED CASES FOR WEEDING OUT OF YEAR 2012 EXECUTION 2012 OF RECORD ROOM CIVIL SOUTH DISTRICT, SAKET COURT COMPLEX NEW DELHI							
S.No.	Goshiwara MO	Case No.	YEAR	PETITIONER	RESPONDENT	DOD	Decision
1	186 EXE-CIVIL-2012	55/10	2010	TRUE LINK FINANCE LTD	AMIT	30-3-2012	SATISFIED
2	187-EXE-CIVIL-2012	002/12	2012	VIJENDER SINGH	KIRATH EXPORT	12-4-2012	SATISFIED
3	188-EXE-CIVIL-2012	16/12	2012	RAJENDER DUTT VASUDEV	TAYLOR & FRANCIS BOOKS INDIA (p) LTD	13-4-2012	SATISFIED
4	189-EXE-CIVIL-2012	103/11	2011	TRUE LINK FINANCE LTD	REKHA	28-4-2012	SATISFIED
5	190-EXE-CIVIL-2012	52/11	2011	KOTAK MAHINDRA BANK LTD	RAJIV JAIN	30-4-2012	SATISFIED
6	191-EXE-CIVIL-2012	39/11	2011	KOTAK MAHINDRA BANK LTD	JOGINDER PAL BABBAR	30-4-2012	DISMISSED AS WITHDRAWN AS SATISFIED
7	192-EXE-CIVIL-2012	48/10	2010	MATRIX CELLULAR (p) LTD	HARISH KUMAR PANCHAL	11-5-2012	SATISFIED
8	193 EXE CIVIL-2012	25/11	2011	GOLI FINANCE LTD	JULFIKAR	11-5-2012	DISMISSED AS WITHDRAWN
9	194-EXE-CIVIL-2012	91/11	2011	KOTAK MAHINDRA BANK LTD	SMT.MAYA DEVI	11-5-2012	DISMISSED IN DEFAULT
10	195A-EXE-CIVIL-2012	M-30/10	2010	TATA MOTORS (p) LTD	SH.VINOD KUMAR	19-03-2012	DAW
11	195 EXE CIVIL-2012	M-4/11	2011	TATA MOTORS (p) LTD	SH.VINOD KUMAR	11-5-2012	DISMISSED IN DEFAULT
12	196-EXE-CIVIL-2012	113/11	2011	MANOJ KUMAR MAHESHWARI	PANKAJ GUPTA	11-5-2012	DISPOSED OFF AS SATISFIED
13	198 EXE-CIVIL-2012	78/10	2010	GOLI FINANCE LTD	SUMAN	13-1-2012	DISPOSED OF AS SATISFIED
14	199 EXE CIVIL-2012	84/10	2010	GOLI FINANCE LTD	SIDDHARTH BHARDWAJ	13-1-2012	DISMISSED AS WITHDRAWN
15	201 EXE CIVIL-2012	102/11	2011	TRUE LINK FINANCE LTD	MUZAMMAL HUSSAIN.	27-1-2012	DISPOSED OF AS SATISFIED
16	202 EXE CIVIL-2012	02/11	2011	ROYAL BANK OF SCOTLAND	SHARAD CHAUHAN	27-1-2012	DISMISSED AS WITHDRAWN
17	203 EXE CIVIL-2012	65/10	2010	KOTAK MAHINDRA BANK LTD	YASH PAL SINGH	27-1-2012	WITHDRAWN AS SATISFIED
18	204-EXE-CIVIL-2012	37/10	2010	GOLI FINANCE LTD	SH.VIKAS	3-2-2012	DISPOSED OF AS SATISFIED
19	205 EXE CIVIL-2012	28/11	2011	SARJIT SINGH	DELHI TRANSPORT CORPORATION LTD	1-2-2012	SATISFIED
20	206 EXE CIVIL-2012	33/11	2011	GOLI FINANCE LTD	NITIN	3-2-2012	SATISFIED
21	207 EXE CIVIL-2012	120/11	2011	TRUE LINK FINANCE LTD	SMT USHA	27-02-2012	DISPOSED OF AS SATISFIED
22	208 EXE CIVIL-2012	56/10	2010	MAHINDRA & MAHINDRA	NARENDER KUMAR	10-2-2012	DISMISSED IN DEFAULT
23	209 EXE CIVIL-2012	35/11	2011	LALA RAM	SARTAJ INTERNATIONAL LTD	24-2-2012	DISMISSED AS WITHDRAWN
24	210 EXE CIVIL-2012	15/11	2011	TRUE LINK FINANCE LTD	SUBHASH	2-3-2012	SATISFIED
25	211 EXE CIVIL-2012	33/10	2010	KOTAK MAHINDRA BANK LTD	DEEPAK CHOUDHARY	2-3-2012	DISMISSED AS WITHDRAWN

26	212-EXE-CIVIL-2012	82/11	2011	KOTAK MAHINDRA BANK LTD	MANPREET SINGH SETHI	16-3-2012	SATISFIED
27	213-EXE-CIVIL-2012	58/10	2010	MAHINDRA & MAHINDRA	PRINCE TYAGI	16-3-2012	SATISFIED
28	215-EXE-CIVIL-2012	13/12	2012	BALBIR SINGH SAINI	VINEET NALWA	29-8-2012	TRANSFER CERTIFICATE
29	216-EXE-CIVIL-2012	81/10	2010	GOLI FINANCE LTD	SUMAN	30-3-2012	SATISFIED
30	217-EXE-CIVIL-2012	106/11	2011	SHOUDAN SINGH	EXPLICIT LEATHER	30-3-2012	TRANSFER CERTIFICATE
31	218-EXE-CIVIL-2012	44/10	2010	TRUE LINK FINANCE LTD	RAJESH KUMAR	13-4-2012	SATISFIED
32	219-EXE-CIVIL-2012	54/10	2010	GOLI FINANCE LTD	VIDHYA DEVI	20-4-2012	DISMISSED AS WITHDRAWN
33	220-EXE-CIVIL-2012	17/11	2011	TRUE LINK FINANCE LTD	SURAJ	20-4-2012	SATISFIED
34	221-EXE-CIVIL-2012	42/10	2010	GOLI FINANCE LTD	SATHEY	20-4-2012	DISMISSED AS WITHDRAWN
35	222-EXE-CIVIL-2012	76/11	2011	GOLI FINANCE LTD	PADMANBHAN	23-4-2012	SATISFIED
36	223-EXE-CIVIL-2012	28/10	2010	GOLI FINANCE LTD	SANJEEV	23-4-2012	SATISFIED
37	224-EXE-CIVIL-2012	80/10	2010	GOLI FINANCE LTD	ASHOK KUMAR	24-4-2012	DISMISSED AS WITHDRAWN
38	225-EXE-CIVIL-2012	116/11	2011	TRUE LINK FINANCE LTD	BISHAN DEVI	25-4-2012	SATISFIED
39	226-EXE-CIVIL-2012	83/11	2011	KOTAK MAHINDRA BANK LTD	VISHAL SHARMA	11-5-2012	SATISFIED
40	227-EXE-CIVIL-2012	121/11	2011	TRUE LINK FINANCE LTD	RAJESH KUMAR	11-5-2012	SATISFIED
41	228-EXE-CIVIL-2012	11/12	2012	DIGITALLY EQUIPAGE INDIA LTD	MANOJ SETHI	11-5-2012	SATISFIED
42	229-EXE-CIVIL-2012	114/11	2011	TRUE LINK FINANCE LTD	ANIL KUMAR	22-05-2012	SATISFIED
43	230-EXE-CIVIL-2012	99/11	2011	SH. M.L SHARMA	M/S SCANNER PROTECTION	29-5-2012	DISPOSED AS SATISFIED
44	231-EXE-CIVIL-2012	31/11	2011	SURENDRA PAL	DELHI PUBLIC SCHOOL INTERNATIONAL	1-6-2012	DISMISSED IN DEFAULT
45	232-EXE-CIVIL-2012	57/11	2011	ROYAL BANK OF SCOTLAND	NITU LOWRENCE	1-6-2012	DISMISSED IN DEFAULT
46	233-EXE-CIVIL-2012	60/12	2012	ROYAL BANK OF SCOTLAND	C.M SHARMA	1-6-2012	DISMISSED IN DEFAULT
47	234-EXE-CIVIL-2012	61/11	2011	ROYAL BANK OF SCOTLAND	IRFAN SHAIKH	1-6-2012	DISMISSED IN DEFAULT
48	235-EXE-CIVIL-2012	65/11	2011	ROYAL BANK OF SCOTLAND	ESHIR SINGH	1-6-2012	DISMISSED IN DEFAULT
49	236-EXE-CIVIL-2012	64/11	2011	ROYAL BANK OF SCOTLAND	SALIM KHAN	1-6-2012	DISMISSED IN DEFAULT
50	237-EXE-CIVIL-2012	58/11	2011	ROYAL BANK OF SCOTLAND	SURENDER VERMA	1-6-2012	DISMISSED
51	238-EXE-CIVIL-2012	62/11	2011	ROYAL BANK OF SCOTLAND	MANOJ KUMAR	1-6-2012	DISMISSED
52	239-EXE-CIVIL-2012	104/11	2011	KOTAK MAHINDRA BANK LTD	MFENA KUMARI	21-9-2012	DISMISSED AS SATISFIED
53	240-EXE-CIVIL-2012	64/11	2011	ROYAL BANK OF SCOTLAND	NITU LOWRENCE	13-9-2012	DISMISSED IN DEFAULT
54	241-EXE-CIVIL-2012	41/10	2010	GOLI FINANCE LTD	SMT. POONAM SHARMA	13-9-2012	DISMISSED IN DEFAULT
55	242-EXE-CIVIL-2012	60/12	2012	CAPITAL PRINT PROCESS(p) LTD	DHIMAN ENGINEERING CORPORATION	3-9-2012	TRANSFER CERTIFICATE

56	327-EXE-CIVIL-2012	31/12	2012	MAGMA FINCORP LTD	SUBBA RAM	3-9-2012	DISMISSED AS SATISFIED
57	328-EXE-CIVIL-2012	17/12	2012	MUKESH DHINGRA	Superon Schweissttechnik (I) Ltd.	24-9-2012	SATISFIED
58	329-EXE-CIVIL-2012	21/12	2012	RELIANCE CAPITAL LTD	CHAMAN SINGH	24-9-2012	DISMISSED IN DEFAULT
59	330-EXE-CIVIL-2012	5/12	2012	TRUE LINK FINANCE LTD	HARJEET KAUR	29-9-2012	SATISFIED
60	331-EXE-CIVIL-2012	39/12	2012	TRUE LINK FINANCE LTD	PREMA DEVI	28-9-2012	DISMISSED AS SATISFIED
61	332-EXE-CIVIL-2012	87/11	2011	ROYAL BANK OF SCOTLAND	MANNU TRIPATHI	1-10-2012	DISMISSED IN DEFAULT
62	333-EXE-CIVIL-2012	28/10	2010	TRUE LINK FINANCE LTD	MANISH MANGA	1-10-2012	DISMISSED AS SATISFIED
63	334-EXE CIVIL 2012	102/11	2011	KOTAK MAHINDRA BANK LTD	GRAH PARKASH	1-10-2012	DISMISSED IN DEFAULT
64	335-EXE CIVIL-2012	47/11	2011	KOTAK MAHINDRA BANK LTD	TRIVENI MOTORS(p) LTD	1-10-2012	WITHDRAWN
65	336-EXE-CIVIL-2012	88/11	2011	ROYAL BANK OF SCOTLAND	RESHMA	1-10-2012	DISMISSED IN DEFAULT
66	337-EXE-CIVIL-2012	22/11	2012	RELIANCE CAPITAL LTD	IQBAL KHAN	5-10-2012	DISMISSED IN DEFAULT
67	338A-EXE-CIVIL-2012	55/11	2011	KOTAK MAHINDRA BANK LTD	DIVESH KUMAR	21-04-2012	DISMISSED IN DEFAULT
68	338-EXE CIVIL 2012	M-1/12	2012	KOTAK MAHINDRA BANK LTD	DIVESH KUMAR	5-10-2012	DISMISSED IN DEFAULT
69	339-EXE CIVIL 2012	30/10	2010	STATE BANK OF INDIA	AFAQ AHMED	5-10-2012	DISMISSED IN DEFAULT
70	340-EXE CIVIL 2012	61/11	2011	M/S PRECISION BEARING HOUSE	M/S AUTO CRAFT INDUSTRIAL	15-10-2012	DISMISSED IN DEFAULT
71	341-EXE-CIVIL-2012	34/11	2011	AKHILESH KUMAR	SENTINALS SECURITY(p) LTD	12-10-2012	DISMISSED AS SATISFIED
72	342-EXE-CIVIL-2012	128/11	2011	RELIANCE CAPITAL LTD	BILAL AHMED	5-11-2012	DISMISSED AS WITHDRAWN
73	343-EXE CIVIL-2012	40/12	2012	TRUE LINK FINANCE LTD	ABHISHEK ADYA	5-11-2012	SATISFIED
74	344-EXE-CIVIL-2012	36/12	2012	IDBI BANK LTD	SAVITRI SHARMA	14-12-2012	DISMISSED AS SATISFIED
75	345-EXE CIVIL-2012	151/12	2012	KOTAK MAHINDRA BANK LTD	RANJEET KUMAR ROY	19-12-2012	DISMISSED AS SATISFIED
76	346-EXE CIVIL 2012	9/11	2011	SUNIL KUMAR	NAPTUNE SYSTEM PVT LTD	17-12-2012	DISMISSED AS SATISFIED
77	347-EXE CIVIL 2012	58/12	2012	KOTAK MAHINDRA BANK LTD	ASGHAR ALI KHAN	14-12-2012	DISMISSED AS WITHDRAWN
78	348-EXE CIVIL 2012	82/11	2011	TATA MOTORS LTD	KANAK ENTERPRISES	10-12-2012	DISMISSED
79	349-EXE CIVIL 2012	42/12	2012	TRUE LINK FINANCE LTD	RAJU	3-12-2012	SATISFIED
80	350-EXE CIVIL 2012	38/11	2011	TRUE LINK FINANCE LTD	KARAMBIR SINGH	08-06-2012	SATISFIED
81	351-EXE-CIVIL-2012	001/12	2012	TRUE LINK FINANCE LTD	LALIT KUMAR	04-07-2012	SATISFIED
82	352-EXE CIVIL 2012	103/11	2011	KOTAK MAHINDRA BANK LTD	DALIP KUMAR	13-7-2012	SATISFIED
83	353-EXE CIVIL 2012	119/11	2011	TRUE LINK FINANCE LTD	SUNIL KUMAR	13-7-2012	SATISFIED

84	354 EXE-CIVIL-2012	101/11	2011	TRUE LINK FINANCE LTD	BIMLA BISHT	16-7-2012	SATISFIED
85	355 EXE-CIVIL-2012	11/11	2011	INDUS IND BANK	MIS TEXCOMASH EXPORT& ANR	13-7-2012	SATISFIED
86	357-EXE-CIVIL-2012	112/11	2011	TRUE LINK FINANCE LTD	DINA NATH	17-8-2012	SATISFIED
87	358-EXE-CIVIL-2012	04/12	2012	SUNITA SHAH	MANINDER SINGH	24-8-2012	SATISFIED
88	359-EXE-CIVIL-2012	68/11	2011	KOTAK MAHINDRA BANK LTD	SANJOG SHARMA	21-8-2012	SATISFIED
89	361-EXE-CIVIL-2012	39/10	2010	GOLI FINANCE LTD	MUKESH KUMAR	7-9-2012	TRANSFER CERTIFICATE
90	363-EXE-CIVIL-2012	113/11	2011	TRUE LINK FINANCE LTD	SMT.ASHU GOEL	19-9-2012	DISPOSED OF AS SATISFIED
91	364-EXE-CIVIL-2012	21/12	2012	SURESHMA DEVI	ALIMUDDIN	20-9-2012	WITHDRAWN/ COMPROMISED
92	365-EXE-CIVIL-2012	23/12	2012	TRUE LINK FINANCE LTD	VIVEK KUMAR	21-9-2012	SATISFIED
93	366-EXE-CIVIL-2012	19/12	2012	HDB FINANCIAL LTD	SONU CHAUHAN	19-10-2012	SATISFIED
94	367 EXE CIVIL-2012	005/10	2010	TRUE LINK FINANCE LTD	RAJESH KUMAR	5-10-2012	DISMISSED AS WITHDRAWN
95	368-EXE-CIVIL-2012	003/11	2011	ROYAL BANK OF SCOTLAND	H.M SINGH	5-10-2012	DISMISSED IN DEFAULT
96	369-EXE-CIVIL-2012	001/11	2011	ROYAL BANK OF SCOTLAND	NEELKANTH M	5-10-2012	DISMISSED IN DEFAULT
97	370-EXE-CIVIL-2012	59/11	2011	ROYAL BANK OF SCOTLAND	RAJAN BAIAJ	5-10-2012	DISMISSED IN DEFAULT
98	371-EXE CIVIL-2012	115/11	2011	TRUE LINK FINANCE LTD	RASHID	12-10-2012	SATISFIED
99	373-EXE CIVIL 2012	16/11	2011	GOLI FINANCE LTD	RAJIV SHARMA	12-10-2012	DISMISSED AS WITHDRAWN
100	374 EXE CIVIL 2012	63/11	2011	ROYAL BANK OF SCOTLAND	PRADEEP VASHIST	12-10-2012	DISMISSED IN DEFAULT
101	375 EXE CIVIL-2012	14/11	2011	SATYAVARTA CHITS PVT LTD	SH.P.K KAUSHIK	19-10-2012	TRANSFER CERTIFICATE
102	376-EXE-CIVIL-2012	24/11	2011	RELIANCE CAPITAL LTD	MAHINDER KUMAR	2-11-2012	DISMISSED
103	377-EXE-CIVIL-2012	006/12	2012	MAGMA FINCORP LTD	UDAI SINGH	2-11-2012	SATISFIED
104	378 EXE-CIVIL 2012	29/11	2011	JAI SINGH	RAJ TRADING COMPANY	2-11-2012	DISMISSED IN DEFAULT
105	379 EXE-CIVIL-2012	17/12	2012	ROYAL BANK OF SCOTLAND	ASHOK KUMAR	2-11-2012	DISMISSED IN DEFAULT
106	380 EXE CIVIL 2012	18/12	2012	ROYAL BANK OF SCOTLAND	SANJAY SRIVASHTVA	2-11-2012	DISMISSED IN DEFAULT
107	381 EXE CIVIL 2012	007/12	2012	SUGANDHA ARORA	M/S AHA AIR HOSTESS ACADEMY(D) LTD	9-11-2012	DISMISSED FOR NON PRECUTION
108	382 EXE CIVIL 2012	110/11	2011	TRUE LINK FINANCE LTD	PRAKASH CHAND	9-11-2012	SATISFIED
109	383 EXE CIVIL 2012	53/11	2011	TATA MOTORS LTD	DURGA AWASTHI	9-11-2012	DISMISSED
110	384 EXE CIVIL 2012	85/11	2011	GE COUNTRY WIDE FINANCIAL SERVICES LTD	SHWETA SINGH	9-11-2012	DISMISSED
111	385 EXE-CIVIL 2012	77/11	2011	KOTAK MAHINDRA BANK LTD	MEHBOOB ALI	9-11-2012	DISMISSED
112	386 EXE CIVIL 2012	104/11	2011	KOTAK MAHINDRA BANK LTD	ALOK KUMAR	9-11-2012	DISMISSED

113	387 EXE-CIVIL-2012	009/12	2012	RELIANCE CAPITAL LTD	T.SUNDER RAO	21-11-2012	DISMISSED AS WITHDRAWN
114	388-FXE CIVIL-2012	88/11	2011	KOTAK MAHINDRA BANK LTD	PRADEEP KUMAR SACHDEVA	16-11-2012	DISMISSED AS WITHDRAWN
115	389-EXE CIVIL-2012	67/11	2011	MAHINDRA & MAHINDRA	AJAY GUPTA	9-11-2012	DID
116	390-EXE-CIVIL-2012	105/11	2011	KOTAK MAHINDRA BANK LTD	SYED ABDUL MOHAMMAD	9-11-2012	DISMISSED
117	391-EXE-CIVIL-2012	15/12	2012	RAM NATH DASS	M/S PRICE WATER HOUSE COOPERS(p) LTD	30-11-2012	DISMISSED AS WITHDRAWN
118	392-EXE-CIVIL-2012	10/12	2012	RELIANCE CAPITAL LTD	SUBHASH CHANDRA	30-11-2012	DISMISSED
119	393-EXE-CIVIL-2012	70/11	2011	KOTAK MAHINDRA BANK LTD	CHANDRA SHEKHAR	24-8-2012	SATISFIED
120	394-EXE-CIVIL-2012	69/11	2011	KOTAK MAHINDRA BANK LTD	VIKASH KUMAR JAIN	24-8-2012	SATISFIED
121	395-EXE-CIVIL-2012	002/12	2012	TRUE LINK FINANCE LTD	PARSHANT KUMAR	22-12-2012	SATISFIED
122	396-FXE-CIVIL-2012	35/12	2012	TRUE LINK FINANCE LTD	POONAM KUMARI	22-12-2012	SATISFIED
123	397-EXE-CIVIL-2012	36/12	2012	TRUE LINK FINANCE LTD	RAJENDER KUMAR	21-12-2012	SATISFIED
124	398-EXE-CIVIL-2012	02/12	2012	TRUE LINK FINANCE LTD	USHA	27-8-2012	SATISFIED
125	399-EXE-CIVIL-2012	77/11	2011	KOTAK MAHINDRA BANK LTD	MOHD.SHAHID	27-8-2012	DISMISSED IN DEFAULT
126	400-FXE-CIVIL-2012	7/10	2010	MANOJ ARORA	VEENA SEHGAL	13-1-2012	DISMISSED IN DEFAULT
127	400A-EXF CIVIL-2013	M-2/12	2012	MANOJ ARORA	VEENA SEHGAL	13-1-2012	DISMISSED IN DEFAULT
128	531 EXE CIVIL-2012	40/11	2011	MOHD AHMED	MOHD.NABI	23-1-2012	P/ALLOWED
129	532 EXE-CIVIL-2012	140/12	2012	DR.AHMED ALI KHAN	JAI PRAKASH SAINI	23-1-2012	P/ALLOWED
130	533 EXE-CIVIL-2012	42/11	2011	Relio Quick India Pvt. Ltd.	AARTI DEVGAN	21-1-2012	D/D
131	534 EXE-CIVIL-2012	41/11	2011	Relio Quick India Pvt. Ltd.	SIDRAT MATTO	21-1-2012	D/D
132	535 EXE CIVIL-2012	303/09	2009	OM PRAKASH	TILAK RAJ NARULA	21-1-2012	P/ALLOWED
133	536 EXE CIVIL-2012	193/09	2009	SUDHIR NAYYAR	RAJ RANI	19-1-2012	DID
134	537 EXE-CIVIL-2012	003/09	2009	CHADHA PAN CORNER	SHANTI DEVI	19-1-2012	DID
135	538 EXE-CIVIL-2012	42/10	2010	DR.AHMED ALI KHAN	JAI PRAKASH SAINI	19-1-2012	P/ALLOWED
136	539 EXE CIVIL-2012	18/11	2011	RAJ KUMAR GROVER	R.K PASRICHA	19-1-2012	P/ALLOWED
137	540 EXE CIVIL-2012	005/08	2008	SHEELA MEHTA	SANTOSH DEVI	18-1-2012	DID
138	541 EXE CIVIL-2012	47/11	2011	SHEELA MEHTA	SANTOSH DEVI	18-1-2012	DID
139	542 EXE CIVIL-2012	62/08	2008	KAPIL SACHDEV	SHIBANI DAS GUPTA	17-1-2012	P/ALLOWED
140	543 EXE CIVIL-2012	164/09	2009	KAPIL SACHDEV	SHIBANI DAS GUPTA	17-1-2012	P/ALLOWED
141	544 EXE CIVIL-2012	63/08	2008	KAPIL SACHDEV	SHIBANI DAS GUPTA	17-1-2012	P/ALLOWED
142	545 EXE CIVIL-2012	10/09	2009	KAPIL SACHDEV	SHIRANI DAS GUPTA	17-1-2012	P/ALLOWED
143	546 EXE-CIVIL-2012	64/08	2008	KAPIL SACHDEV	SHIBANI DAS GUPTA	17-1-2012	P/ALLOWED
144	547 EXE-CIVIL-2012	008/12	2012	BRAHAM CHAND	SHAHBUDIN	29-2-2012	SATISFIED
145	548 EXE-CIVIL-2012	106/09	2009	GOLI FINANCE LTD	SURESH CHAND	28-2-2012	DID FOR NON PROCUTION
146	549 EXE-CIVIL-2012	002/12	2012	OM PRAKASH SAINI	RAMESH	25-2-2012	SATISFIED

147	550 EXE-CIVIL-2012	001/12	2012	OM PRAKASH SAINI	VIJAY LAXMI	25-2-2012	SATISFIED
148	551 EXE-CIVIL-2012	62/11	2011	TRI LOCHAN SINGH	AMARJEET SINGH	21-2-2012	P/ALLOWED
149	552 EXE-CIVIL-2012	68/11	2011	KANSAL WOOLLEN & HOSIERY MILLS PVT LTD	DR USHA SINGH	8-2-2012	P/ALLOWED
150	553 EXE-CIVIL-2012	004/09	2009	KANCHAN RAJAN	RISHI RAM	17-2-2012	P/ALLOWED